

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3535  
ANSWERED ON:11.08.2015  
Subsidized Kerosene to Fishermen  
Venugopal Shri K. C.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government is considering to provide subsidized kerosene to traditional fishermen for their fishing purpose;
- (b) if so, the details thereof;
- (c) whether the Government has made any revision in the decision of providing kerosene to fishermen communities in the country; and
- (d) if so, the details of amount of subsidized kerosene provided to various States including Kerala during the last three years, State-wise?

**Answer**

THE MINISTER OF STATE FOR AGRICULTURE  
(DR SANJEEV KUMAR BALYAN)

(a) : No, Madam. There is no proposal to provide subsidized kerosene to traditional fishermen for fishing purposes.

(b) : Does not arise.

(c) & (d) : No, Madam. However, the Ministry of Petroleum & Natural Gas have reported that they had in August, 2012, taken a considered decision to allow the States/Union Territories to draw one month's quota of kerosene at non-subsidized rates during each financial year, with effect from 2012-13, for special needs like Natural Calamities, Fisheries, 'Yatras', 'Melas' etc. In terms of the Ministry of Petroleum & Natural Gas Order No.P-21016/28/2012 dated 21.8.2012, States/UTs can seek further additional allocation of non-subsidized kerosene from the Ministry after exhausting this one month's quota.

A statement indicating State-wise details of Superior Kerosene Oil (SKO) made available under the Public Distribution System (PDS) during the last three years and the current year for further distribution to the beneficiaries for the purposes of cooking and illumination only, as reported by the Ministry of Petroleum & Natural Gas is annexed.

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